

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH EAST)
SAKET COURTS COMPLEX, NEW DELHI

CORRIGENDUM

The following amendment with regard to this office order No. 297 dated 09.07.2019 endorsed vide No. Judl./F.58/Committee/Gaz./D&SJ/SE/Saket/2019/13326-13401 dated 09.07.2019 may be read as following in the note of the above said order which was typed inadvertently :-

For	Read as
Sh. Sanjeev Jain, ADJ-04	Ms. Renu Bhatnagar, ASJ (Special Judge FTC)
Sh. Jaidev Kulesh, Sr. A. O. (Judl.)	Sh. Amar Singh Mewati, Sr. JA/Branch In-Charge, Judicial Branch



(NEENA BANSAL KRISHNA)
District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

No. Judl.F.58/Committee/Gaz./D&SJ/SE/2019/ 13478-13553 New Delhi, Dated: 10/07/2019

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. All Sr. A.O./A.Os. (Judicial)/Branch Incharge of South-East District, Saket Courts Complex, New Delhi.
6. PS to District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi.
7. PRO, South-East District, Saket Courts Complex, New Delhi.
8. For uploading on **LAYERS**
9. For uploading on centralized website through **LAYERS**.



District & Sessions Judge (South-East)
Saket Court Complex, New Delhi